

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP/CA No. 25(ND)/2010

Coram:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

ATTENDANCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : M/s Sh. Anil Kumar Garg
Vs
Queens Granite Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT : 397/398

PRESENT:

For the APPLICANT / PETITIONER :- Mr. Vipul Ganda, Advocate
Mr. Namrata Beheva, Advocate
Mr. S. K. Giri, Advocate

For the RESPONDENT :- Ms. Ranjana Roy Gawai, Advocate
Mr. Mangesh Krishna, Advocate

ORDER

Argument completed. To come up for further clarification on 21st December
2017.

Sd/-

S. K. MOHAPATRA
HON'BLE MEMBER (T)

Sd/-

INA MALHOTRA
HON'BLE MEMBER (J)